

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 317
ANSWERED ON 03.02.2023

LAND CLAIM BY RAILWAYS AT BANBHPOOLPURA

317 SHRI ABDUL WAHAB:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Indian Railways has made claim for land near Banbhoolpura, Haldwani in Uttarakhand;
- (b) if so, the details thereof and the reasons for such claims;
- (c) the evidence with the Railways for such a claim, the details thereof;
- (d) whether it is also a fact that Railways in an affidavit submitted in 2016 has claimed only for 29 acres of land and has recently claimed a total of 79 acres of land; and
- (e) the details of all the affidavits that Railways have submitted in this regard?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): Yes, Sir. Indian Railways have approximately 79 acres of Railway land near Banbhoolpura, Haldwani in Uttarakhand. Railway has certified copy of land records i.e. Khasra, Khatauni & land plans duly verified by State Revenue department. A copy of joint survey of the area done in 2017 by State Government and Railway is also available.

(d): Indian Railways had initially claimed 29 acres of encroached railway land. However, after the joint survey by State Government and Railways in 2017, 79 acres of railway land was found encroached.

(e): Two affidavits dated 04.11.2015 and 05.01.2017 have been filed by Railways in the matter in 2015 & 2017 respectively in Hon'ble High Court, Nainital. In these affidavits, Hon'ble High Court was requested to issue direction to District Administration to provide necessary assistance to Railways in identifying the encroachers and providing force during eviction proceedings.
